

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.



PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 291/15	IA 82/17 & 85/17 in TP 152/17	Hearing	391 / 394	Sanmati Power Co. Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) Pradipal . P For, V.V.B. Associates	Petitioner.	
2) Prema Hatti	ROC	

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC is present. CA 82/17 and CA/85/17 are taken up today.

For objections if any from ROC side, list it on 22.08.2017.


MEMBER (J)


MEMBER (T)